

HIGH COURT OF ORISSA: CUTTACK
Store and Purchase Section

No.:-III-A-06/2021-18669/2023

Date: 28.11.2023

NOTICE

Pursuant to Court's Tender Call Notice No.17398 dtd.03.11.2023, it is hereby notified that the bidder namely "**DIGANTA**, Prachi Enclave, Phase-2, Chandrasekharapur, Bhubaneswar" is declared to be successful L-1 bidder with respect to Preparation, Design, Printing and Supply of the Judicial Calendar of Odisha, 2024 and is selected as the agency to provide 2500 copies of Odisha Judicial Calendar, 2024 as per the terms and conditions of the Tender Call Notice.

The Work Order for the said contract has been issued in favour of the selected agency.

By order

JM
28/11/2023

Registrar (Judicial)

Memo No.:-18670/2023(2)

Dated:-28.11.2023

Copy forwarded to the

1. Notice board for information.
2. Superintendent, IT Cell for uploading the Notice in the official website of the Court.

JM
28/11/2023

Registrar (Judicial)